

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10418 of 2019 - DB

(Arising out of OIA-VAD-EXCUS-002-APP-475-2018-19 dated 30/11/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Sanofi India Limited

3501, To 3515, 6301 To 6313 & 16 Mater Road,
GIDC Estate, P.O. Box No. 136, Ankleshwar,
Baruch, Gujarat

.....Appellant

VERSUS

Commissioner of C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat- 390023

.....Respondent

APPEARANCE:

Shri Ishan Bhatt, Advocate for the Appellant

Shri Rajesh R Kurup, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 03.07.2024
DATE OF DECISION: 16.10.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10942 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**